

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2504  
TO BE ANSWERED ON 10.08.2023**

**PHYSICAL CENTRES TO REGISTER GIG WORKERS ON E-SHRAM  
PORTAL**

**2504. SMT. RANJEET RANJAN:  
SMT. PHULO DEVI NETAM:  
DR. AMEE YAJNIK:  
SHRI K.C. VENUGOPAL:  
DR. L. HANUMANTHAIHAH:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) number of gig workers registered till now on e-Shram portal since its launch, State-wise;**
- (b) whether Government has set up any physical centres to assist workers in the registration process and if so, the details thereof;**
- (c) steps taken by Government regarding the concerns of job security and awareness amongst the gig workers about their rights; and**
- (d) measures taken by Government to safeguard the privacy of registered workers' data on the e-Shram portal?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (d): As on 3<sup>rd</sup> August, 2023, more than 28.99 crore unorganised workers have registered on e-Shram portal. The data of gig workers is not separately captured on the eShram portal. State/UT-wise count of the unorganised workers registered on eShram portal is annexed.**

**eShram portal provides multiple modes of registration, through self-registration as well as assisted mode registration to facilitate smooth registration process. Self-registration includes registration through eShram portal and Unified Mobile Application for New-age Governance (UMANG) mobile app. Assisted mode registration includes registration through Common Service Centre**  
contd..2/-

**(CSC) and State Seva Kendras (SSKs). The registration facility is available at over 4 lakh CSC centers across the country. State Seva Kendras have also been on boarded. Further, CSC organizes awareness camps at various places for mobilization of workers.**

**The eShram portal has been integrated with National Career Service (NCS) Portal. An unorganised worker including including gig workers can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrant on eShram portal to seamlessly register on NCS.**

**For the first time, the definition of ‘gig worker’ or ‘platform worker’ has been provided in the Code on Social Security, 2020 (the Code). The Code envisages setting up of helpline, facilitation centre, etc. for gig workers and platform workers by the appropriate Government to assist them to obtain registration, to facilitate their enrolment in the social security schemes, etc.**

**The Government has taken several measures to safeguard the privacy of registered workers’ data on eShram portal such as consent based secure data sharing, in-transit data protection, at-rest data protection, firewall, API management, cloud portal, database security, Aadhaar Data Vault, VPN tunnel, encrypted of data using Digital Rights Management (DRM) software etc.**

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ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2504 FOR 10.08.2023 REGARDING PHYSICAL CENTRES TO REGISTER GIG WORKERS ON E-SHRAM PORTAL

**State/UT-wise count of the unorganised workers registered on eShram as on 03.08.2023**

<b>S. No.</b>	<b>State</b>	<b>Total Registrations</b>
1	ANDAMAN AND NICOBAR ISLANDS	29,375
2	ANDHRA PRADESH	80,03,442
3	ARUNACHAL PRADESH	1,42,548
4	ASSAM	69,93,138
5	BIHAR	2,86,44,358
6	CHANDIGARH	1,74,610
7	CHHATTISGARH	83,28,250
8	DELHI	32,69,959
9	GOA	63,618
10	GUJARAT	1,13,59,721
11	HARYANA	52,72,366
12	HIMACHAL PRADESH	19,31,773
13	JAMMU AND KASHMIR	34,05,886
14	JHARKHAND	92,12,517
15	KARNATAKA	76,54,981
16	KERALA	59,13,285
17	LADAKH	30,887
18	LAKSHADWEEP	2,455
19	MADHYA PRADESH	1,71,87,040
20	MAHARASHTRA	1,37,04,168
21	MANIPUR	4,06,820
22	MEGHALAYA	3,03,626
23	MIZORAM	58,773
24	NAGALAND	2,20,086
25	ODISHA	1,33,44,267
26	PUDUCHERRY	1,80,559
27	PUNJAB	55,10,895
28	RAJASTHAN	1,30,12,044
29	SIKKIM	31,110
30	TAMIL NADU	84,85,159
31	TELANGANA	42,18,459
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	73,268
33	TRIPURA	8,53,035
34	UTTAR PRADESH	8,30,64,619
35	UTTARAKHAND	29,81,125
36	WEST BENGAL	2,58,95,198
	<b>TOTAL</b>	<b>28,99,63,420</b>

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